

The second suggestion regarding the abolition of import duty was also duly considered. Government are of the view that after the abolition of the regulatory duty, there is little justification for any reduction in the current rate of import duty of 10 paise per Kg. which is already very low.

#### INDUSTRIES IN RAJASTHAN

784. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state :

(a) whether the Government of Rajasthan have put forward any suggestions to the Planning Commission for the establishment of any new and major industries in Rajasthan during the Fourth Plan period; and

(b) if so, the names of the industries proposed ?

THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) Yes, Sir.

(b) The Rajasthan Government have suggested the inclusion of the following large and medium industrial projects in the State Plan :—

- (i) 2 cotton spinning mills and 1 woollen spinning mill;
- (ii) One cement factory;
- (iii) Manufacture of caustic soda and soda ash;
- (iv) One large scale leather tannery factory; and
- (v) Vegetable oil mills.

#### DEVELOPMENT OF MIZO AND NAOA AREAS

785. SHRI SITARAM JAIPURIA : Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state :

(a) whether the Planning Commission propose to formulate any tentative scheme for accelerating economic development of Mizo and Naga areas;

(b) if so, the details thereof; and

(c) the names of the development schemes which are working at present in these areas?

THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) The Joint Centre-State Study Team has finalised its proposals for the Hill Areas of Assam. The Technical Team for the formulation of short-term and long-term Plan for the development of Nagaland is finalising its report.

(b) Details will be available after a final decision is taken on these reports.

(c) A statement is laid on the Table of the House, indicating headwise plan outlays for the year 1966-67.

#### STATEMENT

##### *Regarding Development of Mizo and Naga Areas*

##### ANNUAL PLAN, 1966-67

##### *Nagaland and Mizo Districts of Assam* (Rs. Lakhs)

Head of Development	Nagaland	Mizo District of Assam
Agricultural Production . . . . .	28	10
Minor Irrigation . . . . .	7	2
Soil Conservation . . . . .	9	4
Animal Husbandry . . . . .	12	*
Dairying and Milk Supply . . . . .	..	..
Forests . . . . .	35	..
Fisheries . . . . .	6	..
Warehousing and Marketing . . . . .	..	..
<b>I. Agricultural Programmes . . . . .</b>	<b>97</b>	<b>16</b>
Cooperation . . . . .	10	*
Community Development . . . . .	20	10
Panchayats . . . . .	..	..
<b>II. Community Development and Cooperation . . . . .</b>	<b>30</b>	<b>10</b>
Irrigation . . . . .	..	..
Flood Control . . . . .	..	..
Power . . . . .	55	50

**Nagaland and Mizo Districts of Assam—contd.**

	(Rs. Lakhs)	
Head of Development	Nagaland	Mizo District of Assam
<b>III. Irrigation and Power</b>	<b>55</b>	<b>50</b>
Large and Medium Industries	2	..
Mineral Development	..	..
Village and Small Industries	18	1
<b>IV. Industry and Mining</b>	<b>20</b>	<b>1</b>
Roads	110	37
Road Transport	30	2
Ports and Harbours	..	..
Other Transport	..	..
Tourism	4	..
<b>V. Transport and Communications</b>	<b>144</b>	<b>44</b>
General Education	53	10
Technical Education	1	..
Health	50	23
Housing	25	..
Welfare of Backward Classes	20	..
Social Welfare	..	..
Labour and Labour Welfare	..	..
Public Cooperation	..	..
<b>VI. Social Services</b>	<b>149</b>	<b>33</b>
<b>VII. Miscellaneous</b>	<b>16</b>	<b>4</b>
<b>GRAND TOTAL</b>	<b>511</b>	<b>158</b>

♦Below Rs. 50,000.

**TRIBAL DEVELOPMENT BLOCKS OF MYSORE**

786. SHRI M. D. NARAYAN: Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state :

(a) the percentage of Tribal cadres employed in each of the Tribal Development Blocks of Mysore;

(b) whether the percentage is satisfactory; and

(c) if not, the steps to be taken in the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI MARAGATHAM CHANDRASEKHAR) : (a) to (c) There is no regular Tribal Development Block functioning in Mysore State. However, the requisite information in respect of the two *ad hoc* Tribal Development Blocks functioning in Mysore has been called for from the State Government and will be laid on the Table of the House when received.

**INDUSTRIES IN MYSORE**

787. SHRI M. D. NARAYAN: Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state:

(a) whether Government of Mysore have put forward any suggestions to the Planning Commission for the establishment of any new and major industries in Mysore during the Fourth Plan; and

(b) if so, the names of the industries proposed ?

THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) Yes, Sir.

(b) In their preliminary Memorandum on the Fourth Plan, the State Government have proposed the following new large and medium industrial projects in the State sector :

(i) Synthetic detergent factory;

(ii) Factory for the manufacture of hydrogenated groundnut oil;

(iii) Pig iron foundry.

**BOYCOTT OF THE GAJENDRAGADKAR COMMISSION**

788. SHRI RAM SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Central Government employees have decided to boycott the Gajendragadkar Commission; and